

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2693

ANSWERED ON:10.12.2012

PROMOTION OF EXPORTS

Biswal Shri Hemanand ;Joshi Shri Pralhad Venkatesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has formulated any scheme to assist the States in promotion of exports;
- (b) if so, the details thereof;
- (c) the details of total funds allocated to various States for export promotion, sector-wise and State-wise during the each of the last three years and the current year;
- (d) whether there has been growth in the total exports from the States/Union Territories that have been provided assistance under the scheme;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details of the steps taken by the Government to engage the States in export promotion along with the measures taken to remove the logistic constraints to achieve the export target of the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. D. PURANDESWARI)

(a & b) Yes, Madam. It is called Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme, States/UTs are allocated funds inter-alia on the basis of the approved criteria for taking up infrastructure projects having linkage with exports. The details of the scheme are posted on the website of the Department of Commerce <http://www.commerce.nic.in> or <http://www.commerce.gov.in> under Head-National Trade, SubheadTrade Promotion Assistance as " Revised ASIDE guidelines 12th FYP (2012-17)".

(c) Under the ASIDE scheme, allocation of fund to States /UTs is made State-wise and funds are not released sector-wise. The State-wise details of total assistance provided to various States/ UTs during last three years and the current year are Annexed.

(d & e) Yes, Madam. An independent study by IL&FS of the working of the Scheme revealed that there is strong relationship between increases in allocation to States by the Government under ASIDE Scheme, and the subsequent increase in exports of the States. There has been an upswing in the exports from such States which have received assistance under ASIDE. Consequently under ASIDE the allocation, sanction and utilization, has also been enhanced year to year as shown in the Annexure.

(f) An incentive scheme within the frame work of ASIDE is being administered. Also nodal officers at Joint Secretary level, have been allocated States for regular interaction for providing guidance on export promotion. Several studies regarding export infrastructure bottlenecks were undertaken and the same are shared with States/UTs which, among other issues provide solutions, stresses on removal of logistic constraints. The Empowered Committee under the chairmanship of Commerce Secretary meets 2-3 times a year to sanction Central Agencies projects. Additional Secretary monitors the progress of the scheme regularly. Joint Secretary in-charge of ASIDE reviews progress on a weekly basis.